

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **6th March, 2020** (evening session) at **2.30 p.m. :**

I

The regular Division Bench comprising of The **Hon'ble Shri Justice M. S. Sonak** and The **Hon'ble Smt. Justice M. S. Jawalkar** will not be available for the Judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Regular Division Bench is allowed before The **Hon'ble Kum. Justice Nutan D. Sardesai** and The **Hon'ble Smt. Justice M. S. Jawalkar** in Court Room No. 2 at **4.00 p.m.**

By Order,

Sd/-

**High Court of Bombay at Goa,
Panaji, Goa**

Date : 3rd March, 2020

**(Kiran A. Bagi)
Registrar (Judicial)**